

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1724
TO BE ANSWERED ON 21st SEPTEMBER, 2020

INDUCTION OF WOMEN IN COMBAT

1724. DR. AMAR SINGH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether it is a fact that the Army has resisted the induction of women into combat arms on several grounds;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to induct women in combat?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

(a) to (c): Women officers are commissioned in all Arms and Services except Infantry, Armoured Corps, Mechanized Infantry, and Regiment of Artillery. The Honøble Supreme Court has also upheld the policy of the Government for not opening areas of operation for women officers.
